

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No.545 of 2018**

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Reliance General Insurance Company  
Limited, through its Associate Segment  
Head (Legal Claims) Sri Jitendra Kumar  
Pandit

...

**Appellant**

**-versus-**

Sanchariya Oraon @ Nagi Devi & Others...

**Respondents**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

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**For the Appellant :** Mr. Amit Kumar Das, Advocate  
**For the Respondents 1 to 4 :** Mr. Sunil Singh, Advocate

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**4/ 06.09.2021** Let fresh notice be issued to respondents No.5 and 6, on their present and correct address, through ordinary process for which requisites etc. must be filed within four weeks.

**(Ananda Sen, J.)**